

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. C.A.(CAA)/43/MB/2023

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.06.2023**

NAME OF THE PARTIES: Asher Foods Private Limited.

SECTION 230-232, 234 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
22.06.2023.

Sd/-

MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-

H. V. SUBBA RAO
Member (Judicial)